

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 12.02.2024**

**Appeal No. 257 of 2023**

Mr. Lashit Sanghvi ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Vivek Shah, Advocate with Ms. Shruti Rajan and  
Mr. Harishankar Raghunath, Advocates i/b Trilegal for the  
Appellant.

**AND**

**Appeal No. 258 of 2023**

Ms. Neha Lashit Sanghvi ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Vivek Shah, Advocate with Ms. Shruti Rajan and  
Mr. Harishankar Raghunath, Advocates i/b Trilegal for the  
Appellant.

**ORDER:**

1. Due to non-availability of the bench, the matters are  
adjourned. List on April 15, 2024.

Ms. Meera Swarup  
Technical Member

12.02.2024  
PK